

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. Nos.7 & 8 In Petition(s) for Special Leave to Appeal (Civil)  
No(s).23530/2004

(From the judgement and order dated 06/07/2004 in SCA  
No.235/1980 of The HIGH COURT OF JUDICATURE AT ALLAHABAD,  
BENCH AT LUCKNOW)

RAM DEI & ORS. Petitioner(s)  
VERSUS  
RAM PRASAD MAURYA & ANR. Respondent(s)

(With appln(s) for c/delay in filing substitution appln.,  
bringing on record the lrs. of deceased respondent,  
exemption from filing O.T., and office report )

Date: 04/02/2013 These Petitions were called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE J. CHELAMESWAR  
(IN-CHAMBERS)

For Petitioner(s) Mr. Priyyeranjana Ambashthaa, Adv.  
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. Manoj Kr. Sharma, Adv.  
Mr. Shashank Pandit, Adv.  
Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As submitted by the learned counsel for the petitioner that  
application for condonation of delay has been filed consequent to  
the last office report.

Office to verify the same.  
List after two weeks.

[Geeta Ahuja]  
Court Master

[S.S.R. Krishna]

Sr.PA